

(b) if so, his reaction to the conclusion drawn in the comment?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Yes.

(b) The question of re-organization of the Salt Department is under consideration.

मे 15 छावनी में पेय जल की कमी

1259. श्री कौताश प्रकाश : क्या रक्षा ढात्री यह बतान की कृपा करेगे कि :

(क) क्या मेरठ छावनी बोर्ड ने एक प्रस्ताव भेजा है कि छावनी क्षेत्र के निवासियों के लिये पेय जल की कमी है और उस में व्यवस्था हेतु आवश्यक धनराशि की मांग की है, और

(ख) यदि हा, तो ऐसे प्रस्ताव कब आये गे और उन पर क्या कार्यवाही की गई है ?

एव। संजी (श्री जगजीवन राम) (क) जी हा ।

(ख) सरकार को ये प्रस्ताव अगस्त 1977 में प्राप्त हुए थे। चूकि प्रस्ताव पूरे नहीं थे और उन के समर्थन में आवश्यक ज्योरा भी नहीं दिया गया था इसलिए मामले को सेंट्रल कमांड के माध्यम से बोर्ड को वापस भेज दिया गया है ।

Starving of order in the Bharat Heavy Electricals Limited

1260. SHRI K. RAMAMURTHY: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Bharat Heavy Electricals Ltd., Hardwar, is being starved of order; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b). Bharat Heavy Electricals Ltd., Hardwar have firm orders for execution up to 1979-80. The total requirements of power plants for the country for a period of 5 years are being identified by the Government. This would naturally lead to flow of more orders and it is expected that the Hardwar plant will be fully booked. Besides efforts are being made to secure orders from outside the country.

Misuse of powers by Officers during Emergency

1261. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints received where officers had misused their powers during emergency;

(b) in how many cases action has already been taken against such officers; and

(c) in how many cases action is under process/contemplation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). The information is being collected and will be laid on the table of the House.

Implementation of Janata Party's Manifesto

1262. SHRI EDUARDO FALEIRO: Will the PRIME MINISTER be pleased to state:

(a) whether the Cabinet Secretary has in a communication to the Government Secretaries commended the Janata Party's manifesto to them and said that the implications of the political change at the Centre have not been fully appreciated or incorporated in their thinking and working; and

(b) what is the reaction of Government to the exhortations of the Cabinet Secretary to the Civil Servants to identify themselves with the ruling Party's policies?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). The House is fully aware of the important role of the administrative machinery in assisting and advising Government in the formulation of policies and programmes and in their implementation. The House is also aware of the radical change that came over the entire country as a result of the elections to the Lok Sabha in March 1977 and the consequential need for the administrative machinery to respond to the change. In such a situation the need for general guidance to the top civil servants became absolutely necessary. It was in this context that civil servants were advised through a letter from the Cabinet Secretary to familiarise themselves with the new Government's objectives and approach to economic and administrative matters. In this connection, the Janata Party's manifesto, the decisions of the new Government and various announcements of policy made by the Prime Minister were referred to as they indicated Government's objectives and approach. No question of their identifying themselves with the Ruling Party's policies therefore arises.

Purchase of spare parts by Western Coal Fields in Nagpur

1263, **SHRI KACHARULAL HEMRAJ JAIN:** Will the Minister of ENERGY be pleased to state:

(a) total value of spare parts purchased by the Nagpur Office of Western Coalfields during 1976-77 from (1) Premier Spares Private Ltd., (2) Premier Engineering Co., (3) Premier Spares & Equipment, (4) Premier Plastics India, (5) Premier Distributors, (6) Premier Agencies and (7) Premier Traders—all located in Nagpur;

(b) whether it was found that most of parts purchased were not at all required and parts which were purchased were not genuine and useable; and

(c) the steps being taken to enquire into the matter?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) During the year 1976-77, orders for supply of spare parts were placed by the Nagpur Office of Western Coalfields Ltd. on the following two firms only amongst those listed in the question.

- | | |
|--|--------------|
| 1. M/s. Premier Agencies,
Nagpur. | Rs. 6,384.00 |
| 2. M/s. Premier Spares Pvt. Ltd.,
Nagpur. | Rs. 6,220.00 |

(b) No, Sir. The spares were intended for developing import substitution besides finding out more sources of supply. The parts supplied were genuine and were actually utilised.

(c) Does not arise.

Bill to check Defections

1264. **SHRI SHYAM SUNDAR GUPTA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under consideration of Government to bring forward a Bill before Parliament to prevent defections in Legislatures of elected representatives of the people from one party to another; and

(b) if so, whether the Bill will be introduced in the winter Session of Parliament; and if not, the reasons for delay?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). The Government had finalised the broad outlines of the legislation to curb defections for introduction in the last session of Parliament. However, it was decided to discuss these outlines first with the Opposition Leaders. Accordingly, a meeting was held by the Prime Minister with the Leaders of the Opposition Parties on 18th June, 1977. As decided in the meeting a note indicating the salient features of the proposals before the Government was circulated to the Leaders of Opposition Parties to enable them to indicate their reactions on the issues involved. The reactions of the Leaders of Opposition Parties are awaited.